

[Shrimati Nandini Satpathi]

on the working of the Film Finance Corporation Limited, Bombay, for the year 1969-70.

- (ii) Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1969-70 along with the Audit Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-180/71.*]

- (2) A copy of the Public Notice No. 36-ITC (PN)/71 dated the 7th April, 1971 (Hindi and English versions) regarding Import Policy of Newsprint for the year 1971-72. [*Placed in Library. See No. LT-181/71.*]

श्री रामाबतार झास्त्री : अध्यक्ष महोदय, इसके बारे में भी बड़ी बात है। फिल्म फाइनेंस कांपरेसन की सन् 1969-70 की रिपोर्ट आज इस सदन में रखी जा रही है।

SHRIMATI NANDINI SATPATHI : This relates to the period 1969-70, Naturally, it would come before the House only in 1970-71.

Annual Report of Export Inspection Council and Agencies, 1969-70

SHRI A.C. GEORGE : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Agencies for the year 1969-70 along with the Audited Accounts. [*Placed in Library. See No. LT-182/71.*]

13.05 hrs.

ELECTIONS TO COMMITTEES

(i) Estimates Committee

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : I beg to move :

“That the members of this House do proceed to elect in the manner required

by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1972.”

SHRI K. S. CHAVDA (Patan) : Sir, why has the Minister of Parliamentary Affairs not come forward with a similar motion for the appointment of the Committee on Scheduled Castes and Scheduled Tribes ? Immediately before the dissolution of the Fourth Lok Sabha the House was good enough to appoint the Committee. There is too much of delay.

MR. SPEAKER : It is bound to come. It is only a question of time.

Now the question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1972.”

The motion was adopted.

(n) Public Accounts Committee

SHRI RAJ BAHADUR : I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1972.”

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term ending on the 30th April, 1972.”

The motion was adopted.